

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New)  
C.A. No. 227 of 2009 with  
C.P. No. 58/397-398/CLB/MB/2009

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

Name of the Company: Shraavan Kumar Patel  
V/s.  
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

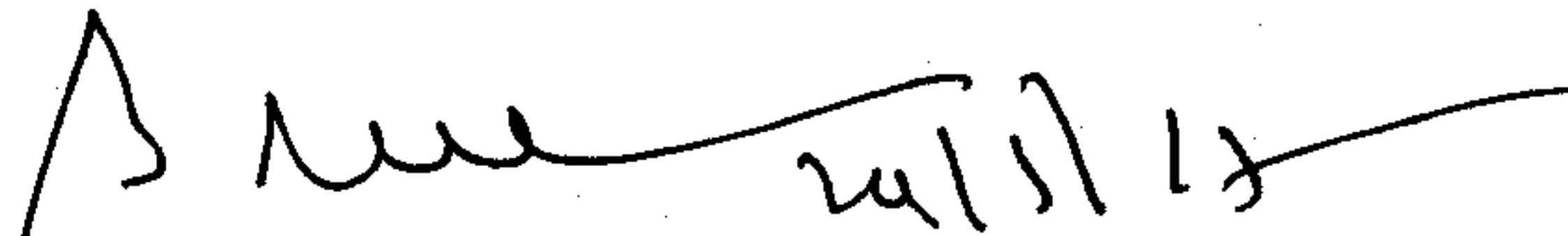
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vinay Bairagra for	Advocate	Respondent-	
	Adv. Anuj Trivedi			
2.	Divyan Majmudar	CA,	Petitioner	

**ORDER**

Learned FCA Mr. Divyan Majmudar present for Petitioner. Learned Advocate Mr. Vinay Bairagra i/b Anuj Trivedi present for Respondents no. 1, 2 and 4. None present for other Respondents.

Learned Counsel for Respondents represented that stay granted by the Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 18.08.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 24th day of May, 2017.